

that particular community can take it. Some sort of a thing on sectional basis, i.e. by enlarging the areas of sectional holidays can keep people satisfied in a much better manner. But I do feel that we can have discussions and immediately after the Prime Minister comes back I will communicate her the feelings of the House.

SHRI MANUBHAI PATEL (Gujarat): Sir,...

DEPUTY CHAIRMAN: No, no, the matter is over. (Interruptions) There is little to say when the leaders will be consulted. (Interruptions). Please do not record.

REFERENCE TO THE PENSION PROBLEMS OF RETIRED RAILWAY EMPLOYEES

SHRI SUKOMAL SEN (West Bengal): Sir, I am mentioning an acute problem faced by the employees in the Railway Ministry after their retirement. The Railway Ministry says that the pension cases will be dealt with in the Finance Ministry and the Finance Ministry says that the Railway Ministry will be dealing with the pension cases of the railway employees. As a result, the railway employees are suffering after superannuation, they are not getting pension.

Sir, a peculiar situation has arisen out of the problems of railway employees retired under SRPF. Sir, it is a matter of grave concern because of the way their problems are being tossed around from one Ministry to another without any solution. The Home Ministry says that the problems of railway pensioners are to be dealt with by the Railway Ministry and the Railway Ministry in turn advised the All India Retired Railwaymen's Federation that it was the Finance Ministry which was competent to deal with their problems

and the pension department of the Finance Ministry has again thrown the ball in the Railway Ministry's court. To say the least, this attitude speaks of utter callousness and indifference of the Government to their problems. This state of affairs has naturally created frustration among the pensioners. And the Government should know that most of the pensioners are facing a situation of destitution because of the non-chalant attitude of the Government.

Therefore, I urge upon the Government to examine their problems and redress them as early as possible.

REFERENCE TO THE DACOITIES IN BANKS

श्री सयद सिब्ते रज़ी (उत्तर प्रदेश) : डिप्टी चेयरमैन साहब, आपके मध्यम से मैं आज गृह मंत्रालय की विशेषरूप से इस ओर तवज्जोह दिलाने को कोशिश करूंगा कि इस संबंध में इसी सदन में पिछले सत्र और पिछले सत्र के एक मंत्र पहले बहुत ज्यादा चिंता व्यक्त की जा चुकी है और काफी उस पर विचार विमर्श हुआ है। मेरे कहने का तात्पर्य बैंकों में डकैतियां लौर लूट के संबंध में है। पिछली बार जब इसी सदन में इसी विषय के कालिंग अटेंशन पर चर्चा हुई थी तब गृह मंत्री महोदय ने इस बात का आश्वासन दिया था कि बैंकों के जो भवन हैं उनमें जो डकैतियां होती हैं उनको रोकने के लिये बेटर सेक्योरिटी अरेंजमेंट्स के लिये प्लान बनाया जायेगा। इस संबंध में लोक सभा में भी गृह मंत्रालय की ओर से इस बात का आश्वासन दिया गया था कि शीघ्र ही फाइनेंस मिनिस्ट्री में तालमेल कायम करके एक बैंकिंग सेक्योरिटी फोर्स बनायी जायेगी। लेकिन मान्यवर, उस संबंध में अभी तक कोई कदम नहीं उठाया गया है जिसकी वजह से जो आसामाजिक तत्व हैं वे बैंकों में वक्तन-फक्तन दाके डालते जा रहे हैं। इसके